

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 54 of 2021

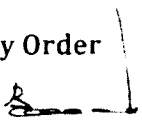
Hon'ble President is pleased to order the sitting commencing from **03.05.2021** to **02.07.2021** for CESTAT, Mumbai as follows:

CORAM	PERIOD	WORKS ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 10.05.2021 To 12.05.2021	Excise Division Bench Matters.
Dr. D. M. Mishra, Hon'ble Member (Judicial)	From 03.05.2021 To 06.05.2021	Chamber work
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 03.05.2021 to 21.05.2021 and from 26.05.2021 to 02.07.2021	Customs Division Bench Matters.
Sh. C. J. Mathew, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 03.05.2021 to 07.05.2021 and from 13.05.2021 to 02.07.2021	Excise Division Bench Matters.
Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 03.05.2021 to 02.07.2021	Service Tax Division Bench Matters
	From 24.05.2021 to 25.05.2021	Customs and Service Tax Division Bench matters
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 10.05.2021 to 12.05.2021	Single Member Matters

Note:

- All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
- In the event of leave/tour of any Member in a DB, the matter will be taken up by the other DB presided by the senior most Member. And the other Member in the DB will hear SM cases.
- On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member of Mumbai.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 55 of 2021

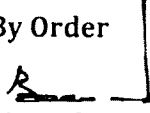
Hon'ble President is pleased to order the sitting commencing from **03.05.2021** to **02.07.2021** for **CESTAT, Ahmedabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.05.2021 to 05.05.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 03.05.2021 to 05.05.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Matters
From 06.05.2021 to 02.07.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. From 03.05.2021 to 05.05.2021 if the Hon'ble President is on leave/tour, Sh. Ramesh Nair, Hon'ble Member (Judicial) will sit in the DB.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 56 of 2021


Hon'ble President is pleased to order the sitting commencing from **03.05.2021** to **02.07.2021** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 20.05.2021 to 21.05.2021 (Afternoon)	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 03.05.2021 to 19.05.2021 and from 24.05.2021 to 02.07.2021	No Bench	NIL

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 57 of 2021

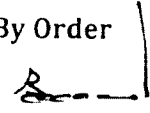
Hon'ble President is pleased to order the sitting commencing from **03.05.2021** to **02.07.2021** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.05.2021 to 02.07.2021	Sh. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 58 of 2021

Hon'ble President is pleased to order the sitting commencing from **03.05.2021** to **02.07.2021** for CESTAT, Bangalore as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 24.05.2021 to 25.05.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 03.05.2021 to 21.05.2021 and from 26.05.2021 to 02.07.2021	Sh. S. S. Garg, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 59 of 2021

Hon'ble President is pleased to order the sitting commencing from **03.05.2021 to 02.07.2021** for **CESTAT, Kolkata** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 27.05.2021 to 28.05.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 03.05.2021 to 26.05.2021 and from 31.05.2021 to 02.07.2021	Sh. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 60 of 2021

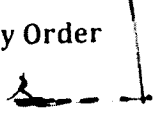
Hon'ble President is pleased to order the sitting commencing from **03.05.2021** to **02.07.2021** for **CESTAT, Chennai** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.05.2021 to 19.05.2021 (Afternoon)	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 03.05.2021 to 02.07.2021	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member Matters
From 03.05.2021 to 02.07.2021	Sh. P. Dinesha, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 61 of 2021

Hon'ble President is pleased to partially modify the roster order no. 35 of 2021 for CESTAT, New Delhi from **03.05.2021** to **05.05.2021** for CESTAT, New Delhi as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.05.2021 to 05.05.2021	Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. If the Judicial Member is on leave/tour, Sh. Anil Choudhary, Hon'ble Member (Judicial) will sit in the DB.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.04.2021

ORDER NO. 62 of 2021


Hon'ble President is pleased to partially modify the roster order no. 35 of 2021 for CESTAT, New Delhi from 10.05.2021 to 12.05.2021 and from 24.05.2021 to 28.05.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 10.05.2021 to 12.05.2021	Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 24.05.2021 to 25.05.2021 and Afternoon from 27.05.2021 to 28.05.2021		

Note:

1. If the Judicial Member is on leave/tour, Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the DB.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


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